

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	184/16
PETITION NUMBER	:	TP 102/17
NAME OF THE PETITIONER (S)	:	LAMP0 COMPUTERS PVT. LTD.
NAME OF THE RESPONDENT (S)	:	MIND LOGIC X INFRA TEC LTD. & OTHERS
UNDER SECTION	:	433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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Y.V. PRAKASH
9449258261

For Petitioner

Y.V. Prakash

Shri Y.V. Prakash, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 23.03.2017.

MEMBER (J)

MEMBER (T)